

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/7302/2021

This the 05th day of October 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Anita Devi

.....Applicant

(Advocate:- Mr. P N Bhat-Not Present)

Versus

State of Jammu and Kashmir and Ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 61/7302/2021 arises out of SWP No. 2421/2013 claiming relief for post of Rehbar-e-Taleem (R.e.T) Teacher. It is not a civil post and this Tribunal does not have any jurisdiction in this matter. Registry is directed to return the file to Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun